

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 200 OF 2015 &
IA NO. 479 OF 2018

Dated: 7th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 200 OF 2015 & IA NO. 479 OF 2018

In the matter of:

North Karanpura Transmission Co. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1
Ms. Anushree Bardhan for R-2
Ms. Rimali Batra for R-4
Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan for R-8
Mr. Aashish Anand Bernard
Mr. Paramhans for R-10
Mr. Bipin Gupta for R-25
Mr. Alok Shankar
Mr. Mahip Singh for R-30

APPEAL NO. 201 OF 2015 & IA NO. 480 OF 2018

In the matter of:

Teacher-II Transmission Co. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1
Ms. Anushree Bardhan for R-2
Mr. Umapathy
Mr. S. Vallinayagam for R-4

ORDER

Issue fresh to notice to the proposed Respondent on IA No. 479 of 2018 in Appeal No. 200 of 2015 and IA No. 480 of 2018 in Appeal No. 201 of 2015 (Application for impleadment), returnable on 20-09-2018. Dasti, in addition is permitted.

List these matters for hearing on **20-09-2018** as agreed by the learned counsel appearing for the parties.

(S. D. Dubey)
Technical Member
Bn/pr

(Justice N. K. Patil)
Judicial Member